

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1628

ANSWERED ON:16.12.2013

ION OF ARMED FORCES

Bundela Shri Jeetendra Singh;Hussain Shri Syed Shah Nawaz;Reddy Shri Modugula Venugopala

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has prepared modernisation plan starting from year 2012 for 5 years and 15 years for the armed forces;
- (b) if so, the details thereof including the funds allocated for the purpose, Service-wise; and
- (c) the steps being taken to make the defence procurements transparent and corruption free?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Yes, Madam. Modernisation of the Armed Forces is done in accordance with 15 year Long Term Integrated Perspective Plan (LTIPP), the Five Year Services Capital Acquisition Plan (SCAP) and the Annual Acquisition Plan (AAP).
- (b) The Budgetary allocation for Capital acquisition for modernisation of Armed Forces during 2013-14 is as under:-

Service	Budget Estimate BE (2013-14) (in crore)
Army	13327.04 (including OFB & DGAEMS)
Navy	22738.70
Air Force	37049.06
Jt. Staff	329.79
TOTAL:	73444.59

(c) Procurement of Defence Equipment is carried out as per the Defence Procurement Procedure (DPP) and Defence Procurement Manual (DPM). This procedure contains stringent provisions aimed at ensuring the highest degree of probity, public accountability and transparency by having the following provisions in the Standard contract clauses:

- (i) Signing of Pre Integrity Pact. (ii) Penalty for use of undue influence. (iii) Prohibiting use of agents and payment of commissions.